

NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-868/2015

IN THE MATTER OF:

Bank Street Securities Private Ltd & Ors.

.. PETITIONER

SECTION :

Under Section 391 & 394

Order delivered on 13.12.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

For the Respondents :

For the RD (N)

For the Intervener : Mr. Ajeyo Sharma, Advocate  
Mr. Amish Tandon, Advocate

ORDER

Learned Counsel for the petitioner is present. Heard.

Order is reserved subject to clarifications, if any.

Surjit  
13.12.2017

8d  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)